

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

106

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- (1) Mr. Ashrajit Mitra, Sr Adv
- (2) Mr. D.N. Sharma, Adv
- (3) Mr. Iram Harsen, Adv
- (4) Mr. Debayan Sen, Adv

For
petitioners
J. K. R.
19/7/2018

- 1) Mr. P.C. Sen, Sr. Adv.
- 2) Mr. Raj Ratna Sen.
- 3) Mr. Anirban Ray
- 4) Mr. Arup Nath Bhattacharyya
- 5) Mrs. Sayani Das
- 6) Ms. Srujitama Biswas

for
Respondents

Biswas
19/7/2018

ORDER

Ld. Counsel for the petitioner and respondent is present.

For want of time and as requested list it for further hearing on 30/07/2018 at

12 o' Clock.



(Jinan K.R.)
Member (J)